

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2020
TO BE ANSWERED ON 30th JULY,2018

ANTI-DUMPING INVESTIGATIONS

2020. SHRI SUMAN BALKA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- whether it is a fact that more than 850 anti-dumping investigations have been initiated by the Directorate General of Anti-dumping Duties against China, US, EU and other countries;
- if so, the details thereof;
- whether out of these 850 investigations, more than 200 investigations are against China alone; and
- if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a) & (b): DGTR (erstwhile DGAD) has initiated 888 investigations against imports from various countries. These investigations mainly pertain to China, EU, Republic of Korea, Chinese Taipei, Thailand, US, Indonesia, Japan and Malaysia. The table below shows the number of anti-dumping investigations by India against various countries:

As on 31.12.2017

Country	Number of investigations*
China	214
EU	65
Republic of Korea	65
Chinese Taipei	62
Thailand	49
US	40
Indonesia	39
Japan	39
Malaysia	34
Others	281
Total	888
Source: WTO	

(c): 214 investigations have been initiated against China upto 31.12.2017.

(d): Out of 888 investigations initiated by India, duty has been imposed in 656 investigations against various countries and out of which 167 are against China.
